

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in person at the Principal Seat at Bombay that **today, 05th May 2025:-**

The Single Bench presided over by **the Hon'ble Shri Justice Riyaz I. Chagla** will not be available for judicial work. Urgent mentioning and placing of the matter, if any, is allowed before **the Hon'ble Shri Justice Manish Pitale**.

Dated this 05th day of May 2025.

By Order,

sd/-

(H.M. Bhosale)
Registrar (Judl-I)
High Court, A.S., Bombay.

sd/-

(A.H. Laddhad)
Prothonotary and Senior Master
High Court, O.S., Bombay